

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-04/2013/3448/A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 5th April, 2024.

Sub: **Casual leave and Special Casual leave.**

Ref:- Your letter No. DJKA/2866/2024 dtd. 03.04.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **two days casual leave on 12.04.2024 and 18.04.2024, special casual leave on 19.04.2024, along with station leave permission, with the official vehicle, at own cost, from the morning of 11.04.2024 till the morning of 22.04.2024**, has been granted. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-04/2013/3449/A, dated , 05-04-2024

Copy to:

✓ The Project Manager, Gauhati High Court.

05/04/24

JT. REGISTRAR (VIGILANCE)